GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:3119 ANSWERED ON:30.08.2012 FREIGHT TERMINAL POLICY Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways proposes to introduce private freight terminal policy in the country;
- (b) if so, the details thereof and response of various stakeholders thereto;
- (c) whether the Railways proposes to delink it from the wholesale price index and simplify the revenue sharing clause for the said policy;
- (d) if so, the details in this regard; and
- (e) the extent to which the revenue of Railways will be increased after the introduction of new private fright terminal policy in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

- (a) Yes, Madam. Policy for the development of Private Freight Terminal has been issued in May 2010 and revised in April 2012.
- (b) Private Freight Terminal (PFT) Policy has been issued to facilitate rapid development of a network of freight terminals with private investment to provide efficient and cost effective logistics services with warehousing solution to end users. Six Private Freight Terminals have been notified. In principle approval has been given by the Zonal Railways for development of Private Freight Terminals at 14 locations.
- (c) Yes, Madam. As per revised Private Freight Terminal Policy issued in 2012, revenue sharing has been delinked from Wholesale price index and it has been simplified.
- (d) Revenue sharing will be at 50% of the prevailing per ton rate of terminal charge leviable at the railway goods sheds or Rs. 20/- per ton whichever is higher.
- (e) It is too early to ascertain the revenue generation.